

(b) if so, the steps being taken to ensure proper control on the quality of cars produced in future ?

THE MINISTER OF STATE IN MINISTRY OF INDUSTRIAL DEVELOPMENT (AUDYOGIK VIKAS MANTRALAYA MEN RAJYA MANTRI) (SHRI GHANSHYAM OZA): (a) and (b). Government have been receiving complaints about the deterioration in the quality of cars manufactured in the country. In July, 1967, Government had appointed an expert committee, named the Motor car Quality Enquiry committee, to investigate into the causes of the deterioration in the quality of cars and to suggest remedial measures. The committee made a number of recommendation for improving the quality of cars. These were communicated to the car manufacturers for compliance. In order to ensure compliance, statutory directions under section 16 of the Industries (Development and Regulation) Act, 1951, were also issued to the car manufacturers in respect of the more important of these recommendations. In pursuance of one of the recommendations of the committee, a proposal to set up a Technical Audit cell for the car industry is also being pursued.

In order to bring about better balance between supply and demand and to create healthy competition, Government have also decided, in principle, to set up a project in the public sector for the manufacture of passenger cars of a proven foreign design with a capacity of 50,000 Nos. per annum. Letters of intent have also been issued to three parties in the private sector for the establishment of new undertakings for the manufacture of Passenger cars based on indigenous designs and resources.

Crisis in Bhakra Power Station

220. SHRI R. S. PANDEY: Will the MINISTER OF IRRIGATION AND POWER (SINCHAI AUR VIDYUT MANTRI) be pleased to state :

(a) whether Government's attention has been draw to the power crisis developed recently due to substantial decline in the generation of power at the Bhakra power Station ;

(b) whether Government have inquired into the causes of this decline in power generation at Bhakra; and

(c) if so, the reasons for the decline and the step taken by Government to check it and to improve power generation at Bhakra?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SINCHAI AUR VIDYUT MANTRALAYA MEN UP-MANTRI) (SHRI B. N. KUREEL) : (a) Yes Sir.

(b) and (c). Yes. There has been reduced power generation at Bhakra due to the reservoir not filling to its normal full capacity at the end of the last manson due to inadequate rainfall in its catchment area and poor river inflows thereafter. The matter has been reviewed from time to time and action taken to regulate the releases from the reservoir to meet the reasonable requirements of irrigation and power in the area. Allocation to the various participant states and other common pool consumers have also been made consistent with the availability of power. Relief has also been arranged from outside the Bhakra Service area such as from the Satpura Thermal Station in Madhya Pradesh and the DESU Thermal power station. All available additional sources of power generation such as the stand-by diesel sets have been brought into service. Additional diesel generating sets have also been sanctioned for installation in Punjab.

In the states of Punjab and Haryana cuts on power consumption have been enforced.

Consumption of the centrally owned Nangal Fertilizer Factory has been reduced to the bare minimum of 60 MW as against its normal requirement of 160 MW and the relief arising therefrom distributed to the participants suitably.

जबलपुर (मध्य प्रदेश) में छोटी कार परियोजना की स्थापना किये जाने की मांग

221. श्री जगन्नाथ राव जोशी : क्या औद्योगिक विकास मंत्री यह बताने की कृपा